

08-11-02

Mr. Daya Ram, Counsel for the Applicant.

Mr. Hama Singh enters appearance on behalf of the Respondents.

O. B. no. 101/02 put up
for admission / direction /
hearing on 13/12/02

MR
Court Master

Power of
Reply filed
on 8-11-02

S/11

Power of
Reply
filed
2/12

13-12-02

Mr. S. K. Malik Counsel for applicant,
Mr. V. S. Garg Counsel for respondent

Let this case on

10-1-2003 for admission

J. K. KAUSHIK
Judl. Member

A. P. NAGRATH
Adm. Member

Amended
cause title
filed on 8-1-03

10-1-03

Mr. S. K. Malik Counsel for Applicant,
Mr. V. S. Garg Counsel for respondent

On MA No. 133/2002

filed for condonation of delay
in filing this OA, has already
been dismissed vide order

dated 7-1-2003 passed by this
Tribunal. That being so,

this OA is dismissed as
barred by limitation.

16/11

ag 16/11

copy sent to m
respects vide No
dtd 17-1-03

A. P. NAGRATH
Adm. Member

(S. L. GUPTA)
Vice Chairman